

DIVISION BENCH
COURT - I

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/311(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	ABHISHEK AGRAWAL VS MOONLINK BUSINESS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Counsel / Authorised Representative appeared physically / through video conference:

Ms. Mousumi Dey, Adv.

: For Financial Creditor

ORDER

1. Ld. Counsel for the Financial Creditor.
2. The Hard Copy of the petition has been filed in the Registry but still there are defects.
3. The Financial Creditor is directed to remove the defects within one week.
4. Post this matter for orders on **01.11.2022**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

Kundan kr.